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कुल जोड़ १०,०५६

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#### Air Service to Madurai

687. Shri Narayanasamy: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are taking any steps for restoring the air services to Madurai; and

(b) if so, when?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): (a) and (b). The Indian Airlines Corporation will review their route pattern after the introduction of Viscounts on certain trunk routes, and the question of an air service to Madurai will also be considered at that time. An enquiry has been made from the Chief Minister, Madras whether the State Government can help in establishing such connection.

#### Ex-Bikaner Railway Staff

688. Shri Karni Singhji: Will the Minister of Railways be pleased to refer to the reply given to unstarred question No. 277 on the 28th May, 1957 regarding Ex-Bikaner Railway Staff and state:

(a) whether Government have taken any decision; and

(b) if not, when a decision is expected to be taken thereon?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) Not yet.

(b) The union have only very recently furnished their views on the subject. A further meeting with the union to finalise the issue is being held and a decision will be taken shortly.

#### Railway Accidents

689. { Shri D. C. Sharma:  
Shri Tangamani:  
Shri Raghunath Singh:  
Shri D. P. Singh:

\* Will the Minister of Railways be pleased to state:

(a) the number of serious railway accidents which occurred from the 1st April, 1956 to the end of June, 1957;

(b) the total number of persons killed and injured; and

(c) the compensation, if any, paid so far?

The Deputy Minister of Railways (Shri Shah nawas Khan): (a) Two, viz.

(i) Collision between No. B. 12 Up and No. M. 22 Up Suburban Local trains between Wadala Road and Sewri Stations of the Central Railway on 2-6-57.

(ii) Head-on collision between No. 3 Down Pathankot Express and No. W. 20 Up Goods train at Chata Station on Central Railway on 22-6-57.

#### Definition

A serious accident is an accident to a train carrying passengers attended with loss of human life and/or grievous hurt and/or damage to railway property to the value of approximately Rs. 20,000/- or over.

	Injured			
	Killed	Graveous	Minor	Total
(b) Accident mentioned in item (i) above	23	25	39	6
(ii) Accident mentioned in item (ii) above	—	3	44	47
Total	23	28	83	111

(c) The following *ex-gratia* payments have been made so far:

To the dependants of the deceased . . . . .	Nil
To the injured . . . . .	Rs 1,585
Medical expenses of those injured . . . . .	Rs 118
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	Rs 1,703

#### Tube-wells in Punjab

690. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the acreage of land that was irrigated by tube-wells so far sunk in Punjab under the TCM Programme in the years 1955-56 and 1956-57, and

(b) whether more land in Punjab is likely to come under irrigation during 1957-58?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) 1955-56—	4,836 acres.
1956-57—	17,698 acres.

(b) Yes.

#### Slum Clearance in Delhi

691. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the steps taken by Government to clear slums in the Jamuna Bazar Area in Delhi; and

(b) the progress so far made in this regard?

The Minister of Health (Shri Karmarkar): (a) and (b). Government have taken the following steps to clear the slums in the Jamuna Bazar Area:

(1) The Delhi Improvement Trust have constructed about 1200 tenements at Jhilmila Tahirpur and 396 tenements at Kilokri for rehabilitating the slum dwellers of the Jamuna Bazar Area. Out of these 603 quarters have so far been allotted and 472 have actually been occupied.

(2) The Chief Commissioner, Delhi has been asked to take over 17 vacant plots in the Jamuna Bazar Area.

(3) It is proposed to develop 50 acres of land across the Jamuna river adjoining the Shahdara Bund and to shift about 25% of the slum population of the Jamuna Bazar who cannot be taken too far away without upsetting their occupations. A notification under section 4 of the Land Acquisition Act in regard to this land has since been issued by the Chief Commissioner, Delhi.

(4) It is proposed to give training in shoe and chappal making to the cobblers of the Jamuna Bazar Area in order to enable them to earn their living in the new area where they will go.

#### Machada-Digla Railway Line

692. Shri S. C. Samanta: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 1117 on 26th April, 1955 and state:

(a) whether the proposal by the Government of West Bengal for the construction of a new railway line from Machada to Digla via Tamiuk and Contal was considered for inclusion in the Second Five Year Plan;

(b) if so, with what results; and